

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 205  
IA(CA) No. 64/JPR/2023  
IA(CA) No. 05/JPR/2024  
IA(CA) No. 08/JPR/2024  
IA(CA) No. 16/JPR/2024  
CP No. 24/241-242/JPR/2023  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Goldair Handling S.A.**

...Petitioner

**Versus**

**Las Goldair Handling (Udaipur) Pvt. Ltd. & Ors.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Hemant Kothari, Adv.  
For the Respondent : Samay Maheshwari, Adv.

**ORDER**

Heard Mr. Hemant Kothari, Adv. appearing for the Petitioner. Mr. Samay Maheshwari, Adv. appearing for the Respondent. It is submitted by learned counsel for the Respondent that due to some personal exigency, Mr. Sanjay Jhanwar, Sr. Adv. is not able to participate in the proceeding today. On the joint request of both the counsels, list the matter on 04.09.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

July 10, 2024